# N O T I C E

As directed, kindly take notice that Hon'ble Mr. Justice Partha Sarthy will sit singly and will take up the following cases today i.e. on 12th October, 2026 at 10:30 A.M. in Court No. 20 (Main. Building).

## FOR ADMISSION

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|---|---|---|---|---|
| 1. | CR. MISC./30462/2017<br>QUASHING(323,504, B QSH OF THE ORDER | 5 CHHOTE LAL CHAUHAN AND ORS<br>VS STATE OF BIHAR AND ANR | DHARMENDRA KUMAR SINGH | SRI SHAILENDRA KUMAR -2 |
| 2. | CR. MISC./30484/2017<br>QUASHING(304,287, C QSH OF ORDER OF | 4 RINKU DEVI<br>VS THE STATE OF BIHAR | RANJIT KUMAR YADAV | SRI NARSINGH TANTI |
| 3. | CR. MISC./30897/2017<br>QUASHING(146 CR.P P OTHER UNCATEGORI | 4 MD. AJAJ @ AJAJ AHMAD AND ANR<br>VS THE STATE OF BIHAR AND ORS | LAKSHMINDRA KUMAR YADAV<br>PRABHU NARAYAN PRABHAKAR | SMT. MEENA SINGH<br>JITENDRA KUMAR BHARTI<br>KUMARI SHUBHAM |
| 4. | CR. MISC./31010/2017<br>QUASHING (341,323 B QSH OF THE ORDER | 5 BHOLA DUBEY AND ORS<br>VS STATE OF BIHAR AND ANR | BINOD BIHARI SINGH<br>DINESH SINGH | SRI ANANT KUMAR<br>SHASHIKANT<br>ARUN KUMAR SINGH |
| 5. | CR. MISC./31995/2017<br>QUASHING (409,420 C QSH OF ORDER OF | 3 KAMLESHWARI PRASAD SINGH<br>VS THE STATE OF BIHAR | ARUN KUMAR<br>HANS LAL KUMAR | SRI PRANAV KUMAR<br>SHAILENDRA KUMAR JHA |
| 6. | CR. MISC./32200/2017<br>QUASHING(498A,323 F QSH OF ORDER OF | 4 MOST. KIRAN DEVI AND ORS<br>VS STATE OF BIHAR AND ANR | ALOK RANJAN | SRI RAMCHANDRA SINGH<br>JAGDHAR PRASAD<br>HARISH KUMAR |
| 7. | CR. MISC./32251/2017<br>QUASHING(427,435, C QSH OF ORDER OF | 6 UDAY CHANDRA JHA AND ORS<br>VS THE STATE OF BIHAR AND ANR | ADITYA NATH JHA | SRI KHURSHID ANWAR |
| 8. | CR. MISC./32339/2017<br>QUASHING (419,420 B QSH OF THE ORDER | 2 JAYRAM PRASAD<br>VS STATE OF BIHAR AND ANR | PRAMOD KUMAR SINHA | SMT. MEENA SINGH |
| 9. | CR. MISC./32520/2017<br>QUASHING (409,34) A QSH OF F.I.R | 2 ABDUL SATTAR QURAISHI<br>VS THE STATE OF BIHAR | DAVENDRA KUMAR PANDEY | SRI JHARKHANDI UPADHYAY |
| 10. | CR. MISC./32672/2017<br>QUASHING (498A IP D ORDER OF COGNIZA | 8 CHANDESHWAR RAI<br>VS STATE OF BIHAR AND ANR | BELA SINGH<br>RAJEEV RANJAN | SMT. VEENA KUMARI JAISWAL<br>ANISH KUMAR THAKUR<br>AASHISH KUMAR<br>NISHIKANT KUMAR |
| 11. | CR. MISC./32674/2017<br>QUASHING (498A,34 D ORDER OF COGNIZA | 3 RAJNISH KUMAR<br>VS STATE OF BIHAR AND ANR | BELA SINGH<br>RAJEEV RANJAN | SRI CHANDRA BHUSHAN PRASAD<br>DR. RAJESH KUMAR SINGH<br>ANANT KUMAR BHASKAR<br>SANJAY KUMAR JHA |
| 12. | CR. MISC./33486/2017<br>QUASHING (147,341 C QSH OF ORDER OF | 4 VIJAY BAITHA<br>VS STATE OF BIHAR AND ANR | SANJEEV KUMAR | SRI ANIL KUMAR SINGH 1<br>UMESH KUMAR GUPTA |
| 13. | CR. MISC./33818/2017<br>QUASHING(406,409, P OTHER UNCATEGORI | 2 KUMAR KANHAIYA<br>VS STATE OF BIHAR AND ANR | SADA NAND ROY | SRI RAMCHANDRA SAHANI<br>SATYA PRAKASHTRIPATHY |
| 14. | CR. MISC./33824/2017<br>QUASHING(384,323, B QSH OF THE ORDER | 3 LOKESH NARAYAN<br>VS STATE OF BIHAR AND ANR | RATANAKAR JHA | DR. AJEET KUMAR<br>VARUN KUMAR<br>ASHOK KUMAR MISHRA<br>ASHOK GIRI |
| 15. | CR. MISC./33905/2017<br>QUASHING (138)N.I B QSH OF THE ORDER | 6 SHASHI KANT SINGH<br>VS STATE OF BIHAR AND ANR | LALAN KUMAR | SRI ZAINUL ABEDIN |
| 16. | CR. MISC./34120/2017<br>QUASHING(323,506) B QSH OF THE ORDER | 4 FAISAL AHMAD ANSARI AND ORS<br>VS STATE OF BIHAR AND ANR | VIJAY SHANKAR SHRIVASTAVA | SIR PRAMOD KUMAR PANDEY<br>DILIP KUMAR ROY |
| 17. | CR. MISC./34148/2017<br>QUASHING (379,411 F QSH OF ORDER OF<br>IA-1/2018 (2186/2018)<br>STAY OF PROCEEDING | 5 COLLECTOR SINGH AND ORS<br>VS THE STATE OF BIHAR | SUNIL SRIVASTAVA<br>AJAY KUMAR | SRI NITYANAND TIWARY<br>CHANDRA BHUSHAN PRASAD<br>JHARKHANDI UPADHYAY<br>CHANDRA BHUSHAN PRASAD |
| 18. | CR. MISC./34219/2017<br>QUASHING(166,167, B QSH OF THE ORDER | 3 BALA KANT PATHAK<br>VS STATE OF BIHAR AND ANR | AWADHESH KUMAR<br>ASHIT RANJAN | SRI ANIL KUMAR |
| 19. | CR. MISC./34258/2017<br>QUASHING (406,420 F QSH OF ORDER OF | 3 CHANDRAKANT CHAUDHARY AND ANR<br>VS STATE OF BIHAR AND ANR | AMIT KUMAR MISHRA<br>KUMAR DEVASHISH | SRI JHARKHANDI UPADHYAY<br>BINOD KUMAR<br>ARUN KUMAR GUPTA |
| 20. | CR. MISC./34780/2017<br>QUASHING(307,147, C QSH OF ORDER OF | 3 SAGAR PASWAN<br>VS STATE OF BIHAR AND ANR | PANKAJ KUMAR<br>NIRANJAN KUMAR | SRI RAM ANURAG SINGH |
| 21. | CR. MISC./34874/2017<br>QUASHING(498A,341 C QSH OF ORDER OF | 2 MOHAMMAD AZIZUR RAHMAN<br>VS STATE OF BIHAR AND ANR | RAVI BHUSHAN PRASAD SINHA<br>MAHESH CHANDRA VERMA<br>NAWNIT KUMAR TIWARY<br>MD. SHAHAB KHALIL<br>NAFISUZZOHA<br>WASI AKHTAR | SRI PARMANAND KUMAR<br>SANJAY KUMAR PANDEY<br>BASUKI NATH PANDEY |
| 22. | CR. MISC./34916/2017<br>QUASHING(498A)IPC D ORDER OF COGNIZA | 4 HARSH BARDHAN SINGH<br>VS STATE OF BIHAR AND ANR | ASHOK KUMAR<br>SHWETA ANAND<br>AJIT ANAND<br>MRIGENDRA KUMAR<br>MAYANK BILOCHAN | SRI SATYENDRA PRASAD<br>NEERAJ KUMAR |
| 23. | CR. MISC./35270/2017<br>QUASHING(498A,341 D ORDER OF COGNIZA | 6 NAVIN KUMAR NIRALA @ NAVIN KUMAR AND ORS<br>VS STATE OF BIHAR AND ANR | MADHURI LATA<br>RAJNANDAN KUMAR<br>SHANKAR KUMAR<br>RAKESH AMBASTHA | SRI JHARKHANDI UPADHYAY |

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| 24. | CR. MISC./35352/2017<br>QUASHING(419,420, C QSH OF ORDER OF | 5 DIGAMBAR SINGH<br>**VS** STATE OF BIHAR AND ANR | RAMA KANT SINGH | SRI RAM NARESH RAY<br>ARVIND KUMAR TEWARY<br>RAJ KUMAR |
| 25. | CR. MISC./35754/2017<br>QUASHING (323,504 B QSH OF THE ORDER | 4 KUMAR DINESH @ DINESH AND ANR<br>**VS** STATE OF BIHAR AND ANR | RAJKUMAR RAJESH<br>GIRISH CHANDRA | SRI UDAY PRATAP SINGH<br>PRAVEEN KUMAR<br>RAJU KUMAR SINGH |
| 26. | CR. MISC./35839/2017<br>QUASHING (144 CR. J QSH OF ORDER OF | 3 CHANDRA BHUSHAN SINGH SASHI<br>**VS** STATE OF BIHAR AND ANR | LAKMESH MARVIND | SMT. RITA VERMA |
| 27. | CR. MISC./35864/2017<br>QUASHING (498A)IP D ORDER OF COGNIZA | 4 CHANDAN KUMAR @ CHANDAN SHARMA<br>**VS** STATE OF BIHAR AND ANR | PRAMOD RAJPATI<br>DURGA KUMARI<br>AMAR PRAKASH<br>ASHUTOSH KUMAR | SRI SHYAMESHWAR DAYAL<br>PAWAN KUMAR CHAURASIA<br>HARISH KUMAR |
| 28. | CR. MISC./35911/2017<br>QUASHING(52 BIHAR QSH COMPLAIN FOR C<br>IA-1/2018 (971/2018)<br>MODIFICATION | 2 MAHESH KUMAR SURI @ M. K. SURI<br>**VS** THE STATE OF BIHAR | RANJEET KUMAR<br>KUNDAN KUMAR | SRI NAVIN KUMAR PANDEY |
| Restoration vide Cr. Misc. No. 17898/2018 | | | | |
| 29. | CR. MISC./36039/2017<br>QUASHING (406,420 C QSH OF ORDER OF<br>IA-1/2023 ()<br><br>IA-2/2023 () | 7 RAJINDER SINGH @ RAJENDRA SINGH @ RAJVINDRA SINGH SIDDHU AND ANR<br>**VS** STATE OF BIHAR AND ANR | BIRENDRA KUMAR SINGH<br>RAGHWENDRA PRATAP SINGH<br>DR. RAJESH KUMAR SINGH<br>RANJEET KUMAR<br>AYUSH KUMAR | SRI JHARKHANDI UPADHYAY<br>BIMLESH KUMAR PANDEY |
| 30. | CR. MISC./36095/2017<br>QUASHING (419,420 A QSH OF F.I.R | 3 BHARAT BHUSHAN JAIN<br>**VS** THE STATE OF BIHAR | AWADHESH PRASAD SINHA<br>KUMAR MRITUNJAY<br>NARAIN | SRI ANISH CHANDRA |
| 31. | CR. MISC./36412/2017<br>QUASHING(420,467, C QSH OF ORDER OF | 2 VED PRAKASH<br>**VS** STATE OF BIHAR AND ANR | RAJESH KUMAR SINHA<br>AMRESH KUMAR SINHA | SRI ATUL CHANDRA |
| 32. | CR. MISC./36464/2017<br>QUASHING(498A,34) | 3 MANOHAR LAL @ MANOHAR PRASAD @ MANOHAR LAL GUPTA AND ANR<br>**VS** STATE OF BIHAR AND ANR | SATISH CHANDRA MISHRA<br>MD. NURUL HODA | SRI RAJENDRA NATH JHA |
| 33. | CR. MISC./36990/2017<br>QUASHING (323,506 B QSH OF THE ORDER | 4 RAZA AHMAD @ MD. REZA AHMAD<br>**VS** STATE OF BIHAR AND ANR | MD. NAJMUL HODDA | MR. MANOJ KUMAR<br>RAJA SURENDRA MOHAN |
| 34. | CR. MISC./37430/2017<br>QUASHING (341,323 B QSH OF THE ORDER | 3 KALIKA PRASAD UPADHYAY AND ANR<br>**VS** STATE OF BIHAR AND ANR | MANISH KUMAR NO-2<br>GAJENDRA KUMAR SINGH | SMT. RITA VERMA |
| 35. | CR. MISC./37439/2017<br>QUASHING(304)IPC B QSH OF THE ORDER | 3 DEEPAK SAH<br>**VS** STATE OF BIHAR AND ANR | TUHIN SHANKAR<br>SAROJ KUMAR SINGH | SRI SHYAM KUMAR SINGH<br>RAKESH KUMAR NO.1<br>RAMAKANT YADAV |
| 36. | CR. MISC./37511/2017<br>QUASHING (498A,34 F QSH OF ORDER OF<br>IA-1/2018 (3472/2018)<br>MODIFICATION | 5 MANOJ KUMAR<br>**VS** STATE OF BIHAR AND ANR | NILESH KUMAR<br>SHASHANK SHEKHAR | SMT. REENA SINHA<br>NAVIN KUMAR |
| 37. | CR. MISC./37563/2017<br>QUASHING (220,448 C QSH OF ORDER OF | 4 GIRIJESH KUMAR<br>**VS** THE STATE OF BIHAR | SHIV KUMAR<br>SAHJANAND SHARMA | SRI ABHAY KUMAR ROY<br>CHANDRA BHUSHAN PRASAD<br>ANIL KUMAR SINGH NO |
| 38. | CR. MISC./38015/2017<br>QUASHING(406,420) C QSH OF ORDER OF | 2 SHANKAR DAYAL SINGH<br>**VS** STATE OF BIHAR AND ANR | MANOJ KUMAR<br>RAJ NARAYAN MISHRA | SRI CHANDRA BHUSHAN PRASAD<br>DIGVIJAY NARAYAN SINGH<br>ANJANI KUMAR SHARAN |
| 39. | CR. MISC./38379/2017<br>QUASHING(420,465, B QSH OF THE ORDER | 3 HARENDRA PRASAD CHAURSASIA @ HARENDRA CHAURSASIA<br>**VS** STATE OF BIHAR AND ANR | DHANANJAY KUMAR<br>SAMIR KUMAR SINHA | SRI AWADHESH KUMAR SINGH<br>AJAY KUMAR SINGH |
| 40. | CR. MISC./38417/2017<br>QUASHING (436,34 F QSH OF ORDER OF<br>IA-1/2017 (2035/2017)<br>STAY OF PROCEEDING | 3 BHUBNESHWAR LAL DAS AND ORS<br>**VS** STATE OF BIHAR AND ANR | ABHISHEK<br>JITENDRA PRASAD SINGH | SMT. REENA SINHA<br>KEDAR JHA |
| 41. | CR. MISC./38510/2017<br>QUASHING (7 E.C. A QSH OF F.I.R | 4 VIJAY KUMAR<br>**VS** THE STATE OF BIHAR | SAROJ KUMAR<br>JEETENDRA NARAYAN | SMT. GULNAR BEGAM<br>JHARKHANDI UPADHYAY (APP) |
| 42. | CR. MISC./38552/2017<br>QUASHING (323,504 B QSH OF THE ORDER | 4 RAM CHANDRA MANDAL<br>**VS** STATE OF BIHAR AND ANR | RAM BILASH ROY RAMAN<br>ARUN KUMAR<br>MD FAZLE KARIM | SRI DAMODAR PRASAD TIWARY<br>VIJAY KUMAR<br>MURARI NARAIN CHAUDHARY<br>MOHIT SHRIWASTAVA |
| 43. | CR. MISC./38562/2017<br>QUASHING (203)CR. E QSH OF ORDER OF | 4 SK. ALAMGIR @ MD. ALAMGIR AND ANR<br>**VS** STATE OF BIHAR AND ANR | ZAINUL ABEDIN | SRI NARSINGH TANTI |
| 44. | CR. MISC./38882/2017<br>QUASHING(323,379) B QSH OF THE ORDER | 3 SHAMBHU NATH SINGH<br>**VS** STATE OF BIHAR AND ANR | VIRENDRA KUAR | MD. ANSARUL HAQUE<br>SARVAN KUMAR<br>PRASHANT KUMAR ROY<br>MANJU KUMARI |
| 45. | CR. MISC./39214/2017<br>QUASHING (406,420 C QSH OF ORDER OF | 5 RAJU SONI @ RAJU KUMAR SONI AND ANR<br>**VS** STATE OF BIHAR AND ANR | MILIND KUMAR MISHRA | SRI SANJAY KUMAR SINGH<br>ZAINUL ABEDIN |

**Patna High Court**
**Dated, 12th October, 2026**

**By order of Hon'ble Court**

**Sd/-**
**(Pranaw Shankar)**
**Joint Registrar (List)**

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